

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3099
ANSWERED ON:05.09.2007
CONSTITUTION OF SEIAA AND SEAC
Kripalani Shri Srichand

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government has received proposals from various States, especially Rajasthan for constitution of State Level Environment Impact Assessment Authority (SEIAA) and State Level Expert Appraisal Committee (SEAC) for grant of Environmental clearance;
- (b) if so, the details thereof, State-wise; and
- (c) the action taken by the Government on these proposals?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARIAN MEENA)

- (a) & (b) The proposals for constitution of State Level Environment Impact Assessment Authority (SEIAA) and State Level Expert Appraisal Committee (SEAC) have been received from Assam, Andhra Pradesh, Chandigarh, Chhattisgarh, Goa, Gujarat, Himachal Pradesh, Jammu & Kashmir, Karnataka, Lakshwadweep, Maharashtra, Meghalaya, Puducherry, Punjab, Rajasthan and West Bengal.
- (c) The SEIAA and SEACs have been constituted for six States namely, Andhra Pradesh, Gujarat, Karnataka, Meghalaya, Uttar Pradesh, and West Bengal. Proposals from Chandigarh, Jammu & Kashmir and Chhattisgarh are under process while the proposals from Assam, Goa, Himachal Pradesh, Lakshwadweep, Puducherry, Punjab and Rajasthan are incomplete and clarifications have been sought.